NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

course for 1st PETITIONER

R. Prithvisaj For R. VENKAJAVRADAN Counsel bor RI-10

ORDER

Shri Cibi Vishnu, counsel for petitioner No.1 present. Shri R Prithviraj, counsel for R1 to R10 present. Both the counsels prayed time for submitting arguments. Time extended at their request. Put up on 22/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)